NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that the Division Bench Consisting of the **Hon'ble Shri Justice M. S. Sonak and the Hon'ble Shri Justice Jitendra Jain,** their Lordships have passed the common Conditional Order on 09/07/2025 in following Original Side Matters. The Advocates on record in these matters shall take necessary steps to comply with the office objections within the time as stated in the Conditional order dated 09/07/2025.

Sr. No.	Category	Sr. No.	Category
401	APPEAL (L)/681/2005 IN SCNCP/02/2005	429	WPL/1650/2019
402	APPEAL (L)/210/2006 IN S/3132/1992	430	WPL/1668/2019
403	APPEAL (L)/823/2015 IN NMS/2144/2010	431	WPL/1675/2019
404	APPEAL (L)/95/2018 IN CA/464/2011	432	WPL/1692/2019 in IA(L)/3224/2020
405	APPEAL (L)/302/2018 IN NMS/685/2019	433	WPL/1819/2019
406	APPEAL (L)/518/2018 IN CHS/177/2019 WITH NMA (L)/1237/2018 IN APPEAL (L)/518/2018	434	WPL/9952/2020 WITH IA/153/2021 IN WPL/9952/2020 WITH IA/151/2021 IN WPL/9952/2020 WITH IA/1218/2021 IN WPL/9952/2020
407	WPL/2400/2016	435	WPL/5647/2021
408	WPL/2925/2018	436	WPL/7477/2021
409	WPL/3238/2018	437	WPL/14212/2021 WITH IA/4042/2022 IN WPL/14212/2021 WITH IA(L)/26123/2022 IN WPL/14212/2021
410	WPL/3239/2018	438	WPL/20200/2021 WITH WPL/19773/2021
411	WPL/3316/2018	439	WPL/25103/2021
412	WPL/3317/2018	440	APPEAL(L)/629/2022 IN NMS/739/2015
413	WPL/3319/2018	441	WPL/38338/2022 WITH WPL/38345/2022 WITH WPL/38372/2022

			WITH WPL/38374/2022 WITH WPL/38378/2022 WITH WPL/38382/2022
414	WPL/3898/2018	442	WPL/2142/2023
415	WPL/3951/2018	443	WPL/15521/2023
416	WPL/3954/2018	444	WPL/15566/2023
417	WPL/4003/2018	445	WPL/16400/2023
418	WPL/4195/2018	446	WPL/16441/2023
419	WPL/4219/2018	447	WPL/21158/2023 WITH WPL/21159/2023
420	APPEAL (L)/465/2019 IN NMS/1450/2019 WITH IA/302/2019 IN APPEAL (L)/465/2019	448	WPL/27997/2023
421	WPL/1471/2019	449	WPL/31216/2023 WITH WPL/31946/2023
422	WPL/1503/2019	450	APPEAL(L)/33622/2023 IN MPT/310/2022 WITH IA(L)/26665/2024 IN APPEAL(L)/33622/2023
423	WPL/1527/2019	451	WPL/3907/2024 WITH WPL/16773/2024 WITH WPL/16835/2024
424	WPL/1565/2019	452	WPL/14155/2024
425	WPL/1566/2019	453	WPL/24620/2024 WITH WPL/35515/2024
426	WPL/1572/2019	454	APPEAL(L)/4580/2025 IN IA(L)/34898/2024
427	WPL/1597/2019	455	WPL/10271/2025 WITH WPL/11011/2025
428	WPL/1646/2019	456	APPEAL(L)/13230/2025 IN NMS/1968/2018

Dated this the 10^{th} day of July 2025.

